

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 156 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

NTPC Limited

.... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chowdhury
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

ORDER

The learned counsel, Mr. Anand K. Ganesan, appearing for the Appellant prays for another one week time to enable him to file affidavit of service in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

One week time is extended to the learned counsel appearing for the Appellant to enable him to file affidavit of service in this matter, as requested. He may file the same by 23.08.2018.

List the matter on **23.08.2018**.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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